	2009-10
Total Under-recovery on sensitive petroleum products	46,051
Burden sharing through:	
- Cash Assistance by Government	26,000
- Upstream assistance	14,430
- Under-recovery absorbed by OMCs	5,621

- (b) There is no fiscal subsidy on Diesel. In the light of the recommendations made by the Expert Group under the Chairmanship of Dr. Kirit S. Parikh to advise on a viable and sustainable system of pricing of petroleum products, Government has taken an 'in principle' decision that the price of Diesel will be made market-determined, both at Refinery Gate and Retail Level. However, Government had initially allowed an increase in the retail selling price of Diesel by only Rs. 2/- per litre with effect from 26th June, 2010 (at Delhi), with corresponding increases in the rest of the country. The OMCs are currently incurring under-recovery of Rs. 9.55 per litre on the sale of Diesel. The Government is keeping a close watch on the international oil price situation.
- (c) This Ministry has signed a Memorandum of Understanding (MOU) with Unique Identification Authority of India (UIDAI) to partner in the Project related to distribution of PDS Kerosene and domestic Liquefied Petroleum Gas (LPG) for better targeting of subsidy to the intended beneficiaries.

Further, in view of incidents of pilferage and adulteration, and to further strengthen the monitoring and reinforce anti adulteration efforts, it has been decided that an effective Marker System will be introduced within a period of six months. State/UT Government have been requested to introduce Global Positioning System (GPS) based vehicular tracking system for vehicles used for transporting PDS SKO similar to the one used by OMCs for Petrol/Diesel tankers.

Booking of LPG distributors under MDGs

728. DR. JANARDHAN WAGHMARE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of LPG distributors of Northern States booked under Marketing Discipline Guidelines (MDGs) in the inspection by vigilance officers during the last three years and the action taken by the respective oil corporations;
 - (b) whether the action taken by the oil corporations in such cases have been audited;
- (c) the details of directions passed to the concerned officials to have a check on such distributors to avoid repetition of offences; and
 - (d) whether such distributors shall be permitted for reconstitution?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R. P. N. SINGH): (a) and (b) Public Sector Oil Marketing Companies (OMCs) have reported that based on the inspection carried out by Vigilance officers and review of the same by the competent authority, action has been taken against 193 LPG distributors in the Northern States during the last three years and April, 2010 to December, 2010.

- (c) The officials of OMCs carry out regular inspections at the distributorships as well as random checks at distributors godowns, show-rooms and en-route to ascertain the functioning of the distributorship. Instructions are reiterated from time to time to carry out refill audits, surprise inventories and customer contact to check irregularities by the distributor. The distributors who have been cautioned are monitored regularly to prevent any irregularity in future.
- (d) Reconstitution of distributorship is allowed in cases found suitable as per reconstitution policy *i.e.* death of the proprietor/partner, permanent disability, induction of new partner because of old age, resignation of existing partner etc. There is no restriction for reconstitution on account of a distributorship being booked under Marketing Discipline Guidelines (MDG). The MDG imposed on the distributorship will continue to be considered for all purposes including the collection of penalty and consequent actions. Further, a distributor which has been terminated under MDG is not allowed to be revived through the process of reconstitution.

Smart cards scheme

†729. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

 \dagger Original notice of the question was received in Hindi.